

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB. No. (IB)-399(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017**

**NAME OF THE COMPANY:** M/s. PCK Buderus (India) Special Steels Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Ms. Tripta Kanojia, Advocate		
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	For the Respondent (s)	: Mr. Arvind Kr. Pandey, Advocate		
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**Order**

Mr. Arvind Kumar Pandey, Advocate has put in appearance on behalf of the Respondent Corporate Debtor. He prays for some time to file his reply.

To come up for final arguments on 2<sup>nd</sup> November, 2017. Reply if any be filed before the next date of hearing.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**